



**Central Administrative Tribunal  
Jammu Bench, Jammu**

**T.A. No.5617/2021  
(S.W.P. No.2909/2010)**

Tuesday, this the 25<sup>th</sup> day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Tarun Shridhar, Member (A)**

Ali Hussain and Others.

... Applicants

(Mr. Mohd. Iqbal Sher Khan, Advocate)

**Versus**

1.



State of Jammu and Kashmir through  
Commissioner/Secretary to Govt. Home Department,  
Civil Secretariat, Jammu/Srinagar.

2. Director General of Police, J&K State, HQrs at Jammu.
3. Inspector General of Police, Jammu Range Jammu.
4. Deputy Inspector General of Police, Doda Kistwar Range,  
HQrs at Batote.
5. Sr. Superintendent of Police, Doda.
6. Sr. Superintendent of Police, Kishtwar.

... Respondents

(Mr. Rajesh Thappa, Deputy Advocate General)



## **O R D E R (ORAL)**

### **Mr. Justice L. Narasimha Reddy:**

Mr. Mohd. Iqbal Sher Khan, learned counsel for applicant submits that the T.A. has become infructuous. It is accordingly dismissed. There shall be no order as to costs.

**( Tarun Shridhar )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**May 25, 2021**  
/sunil/rk/ankit/sd